

DA 671/88

19/1/94

Hon. Mr. Justice R.K. Varma, J.C.
Hon. Miss Usha Sen, A.M.

Not reached.

The case is adjourned.

Am
A.M.

R.K.
V.C.

am

O/R

es & RA have been
exchanged.

Submitted before
Honble for Hearing
from the morning C.J.

OR (J)

11/7/94

List this case before Honble
Court on dt 4/7/94 for hearing.
from the current morning

List

Am
OR (J)

06/7/94

Hon. Mr. Mahasai D.N. J.M.
Hon. Mr. R. Muthukumar, A.M.

None appeared on behalf of
the parties. The O.A. is dismissed
in default of the parties.

Am
A.M.

Am
J.M.

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